

[Translation]

### C.G.H.S. Facility

103. SHRIMATI SUMITRA MAHAJAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the facility of Central Government Health Scheme is being extended to the pensioners of the Union Government and their families;

(b) whether the C.G.H.S. cards are not being issued to pensioners of para military forces i.e. B.S.F., C.R.P.F., I.T.B.P. etc. and their families for quite a long time as a result of which they are facing difficulties; and

(c) if so, the reasons therefor and the corrective measures being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Yes, Sir.

(b) and (c). The CGHS was started in 1954, initially in Delhi, with the objective of doing away with the cumbersome procedure of medical reimbursement. Over the years, the CGHS has been extended to 17 cities of the country.

However, in view of the constraints of manpower and finance, CGHS is unable to extend its facilities immediately to all categories as yet uncovered by the CGHS.

### Coal Based Thermal Power Plants

104. SHRI MAHENDRA SINGH BHATI : Will the PRIME MINISTER be pleased to state :

(a) whether lignite (coal) reserves is available in abundant quantity in Barsingsar of Bikaner district;

(b) whether lignite (coal) based thermal plant was in existence there long time back but was closed later on;

(c) if so, whether Union Government propose to revive this plant;

(d) if so, the time by which it is likely to be revived, and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) to (e). The estimated potential of mineable Lignite reserve in Bikaner district of Rajasthan is of the order of 138 Million Tonnes. A proposal to set up a Lignite based power plant of 240 MW (2x120 MW) in District Bikaner, by the Neyveli Lignite Corporation (NLC) was sanctioned in April, 1991. The proposal was, subsequently, not pursued by the NLC due to a resource crunch. The

State Government has now proposed to implement this project in the private sector.

### Losses in Power Sector

105. SHRI BHUPINDER SINGH HOODA : Will the PRIME MINISTER be pleased to state :

(a) the total financial losses in Power Sector in the country during the last three years;

(b) the reasons therefor; and

(c) the steps taken by the Government to prevent such losses in future?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) to (c). The power sector comprises of State Electricity Boards, Central Power Sector Undertakings, Private Sector companies and other Corporations and Statutory Bodies.

The financial performance of the power sector depends on number of factors such as transmission and distribution losses, low PLF, high fuel consumption in thermal power stations, unremunerative tariffs etc. As these factors in turn are determined by number of indicators such as load min load density, number of bulk supply consumers, size of the power net work, availability and quality of inputs, reasonable levels of tariffs etc., the financial losses of power sector cannot be correctly estimated. However, the commercial profits and losses of the 16 major SEBs is given at the enclosed statement.

In order to improve the functioning of the SEBs, State Governments/SEBs have been advised from time to time to undertake measures such as rationalisation of tariff, regular payment of rural electrification subsidy, improvement in Plant Load Factor (PLF), installation of Tamper Proof Meters, disconnection of illegal connections etc.

### STATEMENT

#### Profit & Loss (Without subsidy)

		(Rs. in crores)		
S. No.	Name of the SEB	1992-93	1993-94	1994-95
1	2	3	4	5
1.	RSEB	-221.29	-354.80	-412.75
2.	GEB	-537.95	-492.39	-550.90
3.	MPEB	-279.04	-297.01	-362.38
4.	MSEB	272.13	288.93	320.83
5.	APSEB	79.44	86.86	-828.98
6.	TNEB	-231.96	-301.56	-2.27

1	2	3	4	5
7. OSEB		-85.00	-196.00	-136.10
8. PSEB		-459.72	-499.32	-427.45
9. UPSEB		-691.43	-1099.38	-978.25
10. HPSEB		11.78	14.60	18.52
11. KEB		-19.48	-1.89	-163.40
12. HSEB		-371.00	-482.70	-448.94
13. BSEB		191.10	442.60	-80.32
14. WBSEB		-96.40	-55.40	-78.60
15. KSEB		18.37	24.11	13.32
16. MeSEB		-8.41	-2.82	-17.24
<b>Total</b>		<b>-2428.86</b>	<b>-2926.17</b>	<b>-4154.91</b>

Note: Upto 1993-94 audited accounts of all the above SEBs are available

For 1994-95 provisional accounts are available except in the case of TNEB & HSEB (audited)

As regards Meseb, figures have been taken from Resorce Document, 1996-97 given by MeSEB to Planning Commission

#### AIDS Control

106. SHRI E. AHAMED : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any comprehensive study or research has been done to control AIDS in the country in recent years;

(b) if so, the outcome thereof;

(c) whether any HIV positive cases have been reported from the State of Kerala so far;

(d) if so, the number and details thereof; and

(e) the amount already spent to control AIDS by the National AIDS Control Organisation during the last three years, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b). National Aids Research Institute, Pune, a wing of ICMR, are conducting several studies for control of AIDS in the country; the studies are still under progress. The outcome of such studies will be utilised for formulating Intervention strategies for control of HIV/AIDS in the country.

(c) Yes, Sir.

(d) So far, Kerala has reported 15:1 HIV positive cases: out of which 1219 are males and 292 are females

(e) A Statement is enclosed.

#### STATEMENT

National AIDS control programme release of funds to States and UTs (Rupees in lakhs)

S. No.	State/UT	1992-93 Grants Released	1993-94 Funds Released	1994-95 Grants Released	1995-96 Grants Released
1.	Andhra Pradesh	106.74	25.09	257.73	432.00
2.	Arunachal Pradesh	20.63	8.24	12.19	65.81
3.	Assam	34.83	12.43	50.37	92.70
4.	Bihar	70.25	16.69	87.00	0.00
5.	Goa	26.91	7.87	41.82	0.00
6.	Gujarat	63.41	65.83	129.29	131.26
7.	Haryana	39.98	33.36	62.27	0.00
8.	Himachal Pradesh	82.75	22.93	87.27	156.75
9.	Jammu & Kashmir	2.80	37.32	12.35	0.00
10.	Karnataka	89.24	53.08	138.33	120.00
11.	Kerala	64.78	16.19	100.88	172.62
12.	Madhya Pradesh	75.05	62.29	217.79	137.00
13.	Maharashtra	146.67	219.69	292.60	300.00
14.	Manipur	29.53	31.72	52.50	113.58
15.	Meghalaya	2.00	21.98	40.29	18.00
16.	Mizoram	20.78	31.73	56.40	36.00
17.	Nagaland	31.70	30.00	67.33	107.00
18.	Orissa	52.27	19.82	126.10	0.00
19.	Punjab	40.75	11.99	64.50	80.00
20.	Rajasthan	52.86	47.64	123.84	90.00
21.	Sikkim	17.81	4.87	17.82	25.00
22.	Tamil Nadu	145.42	153.25	277.44	650.00
23.	Tripura	27.46	32.73	3.00	38.00
24.	Uttar Pradesh	107.74	27.59	121.00	0.00
25.	West Bengal	101.04	22.86	185.64	288.82
26.	Pondicherry	19.15	8.74	10.18	55.04
27.	A & N Islands	17.80	22.23	31.27	50.59
28.	Chandigarh	14.25	22.70	28.65	51.70
29.	D&N Haveli	11.00	17.95	25.15	42.00
30.	Daman & Diu	5.00	17.95	26.15	43.05
31.	Delhi	27.44	48.70	97.73	164.00
32.	Lakshadweep	7.00	18.48	27.52	53.54
	<b>Total</b>	<b>1554.32</b>	<b>1113.94</b>	<b>2872.40</b>	<b>3514.46</b>

Note : In the case of Union Territories without Legislature the amount allocated is also deemed as released as they are authorised to utilise the full allocation

#### Gastro-Enteritis and Cholera

107. SHRI PINAKI MISRA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether water-borne diseases like Gastro-enteritis and Cholera have already begun taking their toll this year,